

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 557 of 2020

IN THE MATTER OF:

Madhusudan Tantia

....Appellant

Vs.

Amit Choraria & Anr.

....Respondents

Present:

For Appellant: Mr. Jishnu Saha, Sr. Advocate with Mr. Dhirendra Nath Sharma, Mr. Sanjay Ginodia and Mr. Ishan Saha, Advocates

**For Respondents: Mr. H.M Choraria, Advocate for R-1.
Mr. Anjan Kumar Roy for R-2.
Mr. Amit Choraria, IRP**

O R D E R
(Virtual Mode)

28.09.2020: Heard Mr. Jishnu Saha, the Learned Senior Counsel appearing for the Appellant in full. Also, heard Mr. Anjan Kumar Roy, Practising Company Secretary appearing for the 2nd Respondent as well as the 1st Respondent/ Resolution Professional appearing in person.

‘Judgment’ is Reserved.

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

sa/nn